

**IN THE INCOME TAX APPELLATE TRIBUNAL,
MUMBAI BENCH "H", MUMBAI**

**BEFORE SHRI KULDIP SINGH, JUDICIAL MEMBER
AND
SHRI GAGAN GOYAL, ACCOUNTANT MEMBER**

**ITA Nos.1349, 1350 & 1351/M/2021
Assessment Years: 2012-13, 2014-15 & 2015-16**

M/s. K. Raheja Corporate Services Pvt. Ltd., Raheja Tower, Plot No.C-30, Oppo. SIDBI, Bandra Kurla Complex, Bandra (East), Mumbai – 400 051 PAN: AABCN9309B	Vs.	Dy. Commissioner of Income Tax, Central Circle-4(2), Room No.1918, Air India Building, Nariman Point, Mumbai - 400021
(Appellant)		(Respondent)

Present for:

Assessee by : Ms. Khushboo Khatri, A.R.
Revenue by : Shri K.C. Kanojiya, D.R.

Date of Hearing : 12 . 07 . 2022
Date of Pronouncement : 12 . 07 . 2022

O R D E R

Per Bench:

HEARD :

Keeping in view the application dated 12.07.2022 moved by the assessee aforesaid appeals are dismissed as withdrawn having been become infructuous.

Order pronounced in the open court on 12.07.2022.

Sd/-
(GAGAN GOYAL)
ACCOUNTANT MEMBER

Sd/-
(KULDIP SINGH)
JUDICIAL MEMBER

Mumbai, Dated: 12.07.2022.

* Kishore, Sr. P.S.

Copy to: The Appellant
The Respondent
The CIT, Concerned, Mumbai
The CIT (A) Concerned, Mumbai
The DR Concerned Bench

//True Copy//

By Order

Dy/Asstt. Registrar, ITAT, Mumbai.